

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Service Tax Appeal No. 12019 of 2016

[Arising Out Of OIA-CCESA-VAD-APP-II-VK-159-174-2016-17 Dated- 28/07/2016 Passed
Commissioner of Central Excise and Service Tax-VADODARA-I(Appeal))

Shri Hriday Narayan Panday

Director Of Siddhushubham Infra Developer Pvt Ltd,
H-6, India Textile Market,
Besides Baadri Tower, Ring Road,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat-395001

.....Respondent

APPEARANCE:

Shri Vijay N. Nair, Advocate for the Appellant

Shri. Anoop Kumar Mudvel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING:04.04.2024

DATE OF DECISION:04.04.2024

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 12018 of 2016.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**